

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH**

**M.A. No.100/3538/2016 In  
R.A. No.100/277/2016 In  
O.A. No.116/2013**

**New Delhi this the 13<sup>th</sup> day of December, 2016**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)**  
**HON'BLE MR. V.N. GAUR, MEMBER (A)**

Union of India & Ors.

Through :

1. General Manager  
West Central Railway,  
Jabalpur, Madhya Pradesh.
2. Divisional Railway Manager,  
Western Central Railway  
Kota Division, DRM Office, Kota.
3. Senior Divisional Electrical Engineer,  
Electrical Loco Shed  
Western Central Railway  
Kota Division, TRS Tughlakabad,  
New Delhi. ....Review Applicants in the RA/  
Respondents in the OA

Versus

Sh. V. P. Pachouri  
S/o Shri Shiv Ram Pachouri  
R/o 209/B-3, Western Central  
Railway Colony,  
Tuglakabad, New Delhi-44. ....Respondent in RA/Applicant in  
OA

**ORDER BY CIRCULATION**

**Justice M. S. Sullar, Member (J)**

**M.A. No. 100/3537/2016**

As the main Review Application (RA) has already been dismissed, so the MA becomes infructuous, which is hereby dismissed, as such.

**(V.N. GAUR)**  
**MEMBER (A)**

**(JUSTICE M.S. SULLAR)**  
**MEMBER (J)**  
**13.12.2016**

Rakesh